

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2480
TO BE ANSWERED ON 31.07.2017**

EPS 95 RETIREES

2480. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to start pension to EPS 95 retirees; and**
(b) if so, the details thereof including the policy of the Government in this regard?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): As per para 12 of the Employees' Pension Scheme (EPS), 1995, a member is entitled to superannuation pension if he has rendered eligible service of 10 years or more and retires on attaining the age of 58 years.
